

**Non-Functioning of Mankhund Telephone Exchange**

212. SHRIMATI JAYAWANTI NAVINCHANDRAMEHTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether many representations have been received by the Government for non-functioning of Mankhund Telephone exchange at Bombay since 1981;

(b) if so, the reasons therefor; and

(c) the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Dredging in Tuticorin Port**

213. SHRI KADAMBUR M.R. JANARDHANAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the traffic handled by the Tuticorin Port Trust during 1989-90;

(b) whether the dredging to further deepen the port is unduly delayed; and

(c) if so, the steps taken by the Government to arrange dredging of the port?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Total traffic handled by Tuticorin Port during 1989-90 was 53.24 lakh tonnes.

(b) and (c). The dredging work to further deepen the Tuticorin Port is held up due to a Court case pending before Madras High Court. Efforts are being made to expedite disposal of the case.

**Review of Sardar Sarovar and Narmada Sagar Projects**

214. SHRI KASHI RAM CHHABILDAS RANA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the representatives of Narmada Bachao Andolan have requested Union Government for review of Sardar Sarovar and Narmada Sagar Projects; and

(b) if so, whether Government propose to reopen the question settled by the decision of the Narmada Water Disputes Tribunal?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) No, Sir.

**UN Resolution on Iraq's Action in Kuwait**

215. PROF. MADHU DANDAVATE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have welcomed the latest Resolution of the United Nations concerning Iraq's action in Kuwait;

(b) if so, whether the Government favours unconditional implementation of the UN Resolution; and

(c) if so, the steps taken to implement the Resolution?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA):

(a) Government has noted the latest resolution of the United Nations Security Council on Iraq's action on Kuwait.

(b) and (c). The Government of India has consistently called for complete and unconditional withdrawal of Iraqi forces from Kuwait and restoration of the sovereignty and independence of Kuwait. Government of India believes that the Gulf crisis should be resolved through a peaceful settlement.

**Passenger Steamer Service between Bombay and Goa**

216. PROF. MADHU DANDAVATE:  
SHRI YASHWANTRAOPATIL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether clearance has been given to any Shipping Company to commence passenger steamer service from Bombay to Goa along the Konkan Coast;

(b) if so, whether all the formalities have been completed by the Shipping Company; and

(c) if so, when the Passenger Steamer Service is likely to commence?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Government have accorded approval to the following Companies to acquire vessels for operating Passenger Service from Bombay to Goa:—

1. Great Eastern Shipping Company Ltd.
2. Binkam Shipping Pvt. Ltd.
3. Satyagiri Shipping Company Ltd. (SSCL).

4. Link-on Sea Link Pvt. Ltd. (LSPL).

The validity of the sanctions accorded to Great Eastern Shipping Company Ltd. and Binkam Shipping Pvt. Ltd. have since expired. Satyagiri Shipping Company Ltd. (SSCL) have completed the necessary formalities for remitting the initial deposit for acquisition of the vessel.

M/s. Link-on Sea Link Pvt. Ltd. are yet to apply for the requisite clearances.

(c) Satyagiri Shipping Company Ltd. have indicated that they would start the Passenger Service as soon as they obtain possession of the vessel. It is likely that this may take about 12 months.

[*Translation*]

**Development of Tourist Places in Madhya Pradesh**

217. SHRI YAMUNA PRASAD SHASHTRI: Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government have any plan to develop tourist places in each district in the country for the purpose of earning foreign exchange during the Eighth Five Year Plan;

(b) whether the Union Government have received any scheme to develop the ancient temples that were built three centuries ago, the famous Chachai-Falls and Dev Talab in the Rewa district of Madhya Pradesh, as tourist places equipped with modern facilities; and

(c) if so, the time by which these schemes are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINHA): (a) Development of tourism is pri-